

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4921
ANSWERED ON:13.08.2014
INSPECTION OF DEEMED TO BE UNIVERSITIES
Jadhav Shri Prataprao Ganpatrao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of inspections of deemed-to-be-universities conducted by the University Grants Commission (UGC) during the last three years and the current year;
- (b) the number of directives issued by the UGC during inspections, university wise;
- (c) whether these universities have violated the said directives; and
- (d) if so, the action taken by the Government against these universities ?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) During the last three years, and the current year, the University Grants Commission (UGC) conducted inspection of 21 Institutions Deemed to be Universities for different purposes, viz., to review the functioning of deemed to be universities, to consider proposals for Off campus centres, to consider proposals for 12B status to become eligible for central assistance and to consider proposals to start new Departments.

Year wise inspection of Institutions Deemed to be Universities by the UGC is as follows:

2011 2012 2013 2014 upto June.
7 5 5 4

(b)to(d) The UGC Expert Committees conducted onsite inspection of Deemed to be Universities which includes subject experts from different fields. The Committees inspect these Institutions Deemed to be Universities to examine whether proper procedures in terms of admissions, teaching, examination etc. are being followed, whether academic programmes and corresponding facilities are available as prescribed by the concerned statutory authorities, whether authorities and bodies are in place, whether these institutions deemed to be Universities are adhering to the norms and standards of UGC and other statutory bodies, and availability of qualified and adequate faculty. The reports submitted by these Committees are placed before the Commission for consideration. A copy of the report is sent to the concerned Deemed to be University to submit their compliance report in respect of the suggestions given by the UGC Expert Committee.

As reported by the UGC, no directives have been issued to the Institutions Deemed to be Universities during inspections.